

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.P.(IB)-472(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - Krishkan Investment Private Limited
V/s
Rajat Commercial Enterprises Pvt Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-472(MB)2023: - Adv. Nikhil appeared for the Financial
Creditor. Adv. Devakinandan appeared for the Corporate Debtor. Heard,

Reserved for Order.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)